Annexure – 9

Name of the corporate debtor: Dawar International Private Limited; Date of commencement of Liquidation: 25.09.2023; List of creditors as on 24.11.2023

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Remarks, if any	Amount of claim under verificati	Amount of claim not admitted	any Amount of claim under dues, that not may be set-admitted of claim of claim of claim under off	Amount of continge nt claim	Whether related party?	Amount Whether covered by related guarantee party?	Amount covered by security interest	Nature of claim	Amount of claim admitted	Amount claimed	Date of receipt	Identification No.	Sl.No. Name of creditor	Sl.No.
			Amount of			nitted	Details of claim admitted	Details		Details of claim received	De			
(Amount in₹)														

